

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:2681

ANSWERED ON:07.03.2003

EXPORT OF SUBSTANDARD CLOTHES

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government are aware that some export firms are exporting sub-standard clothes;
- (b) if so, the facts thereof;
- (c) the number of consignments rejected during the last three years and current fiscal year; and
- (d) the action taken by the Government against the firms involved in exporting sub-standard clothes ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANAGOUDA R. PATIL (YATNAL))

(a) & (d) During the period 1999-2001, a total number of 58 firms exporting sub-standard clothes have been penalised by the Customs Department. In these cases, Show Cause Notices have been issued, goods confiscated, Redemption Fine & Personal Penalty have been imposed and payment of Drawback denied where offence has been established. In some cases persons have also been arrested or detained under COFEPOSA.